

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 48(ND)2010
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.03.2017

NAME OF THE COMPANY: Sh. Vishnu Kr. Surekha V/s. M/s. V.L Estates Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

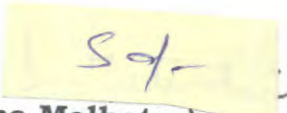
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1.	ANKIT SINGH	Adv	Respondents	
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ORDER

To come up for arguments on 29.05.2017 and 30.05.2017.


(S.K.Mohapatra)
Member Technical


(Ina Malhotra)
Member Judicial